

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11/03/2019

O.A./260/755/2013

JAYAKRUSHNA PANI
-V/S-
M/O RAILWAYS

ITEM NO:46

FOR APPLICANTS(S) Adv. : Mr. K. P. Mishra

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he does not want to press this OA.</p> <p>In view of this, the OA is disposed of accordingly, as not pressed.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>